

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/81/CHE/2021
NAME OF THE PETITIONER(S) : ARSEC (India) Ltd
NAME OF THE RESPONDENTS : S Elangovan
UNDER SECTION : Sec 95(1) of IBC 2016

ORDER

Present: None for the Petitioner.

Ld. Counsel Shri. Ravi Rajagopalan for the Respondent.

Ld. Counsel Shri. Saibarath for the IRP.

Despite opportunity given, Rejoinder not filed by the Petitioner.

Despite repeated calls, none for the Petitioner is present. Even on the last date, none had appeared for the Petitioner. Last opportunity is granted to the Petitioner to appear and make submissions.

List the petition for hearing on **27.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)